

With
Company Appeal (AT)(Ins) No.404 of 2019

IN THE MATTER OF:

State Tax Officer (1)

...Appellant

Versus

Rainbow Papers Limited

...Respondent

Present

For Respondent: Mr. M.S. Vishnu Snakar and Mr. David Rao, Advocates.

O R D E R

03.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 06th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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